

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

I.A.No. 36/KB/2018
C.P.No. 378/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th January 2018, 10.30 A.M

Name of the Company	Diamond infotech Pvt Ltd-Vs-Garodia Automobiles Pvt Ltd & Ors.		
Under Section	213(b)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

SUCHARITA ROY
ADVOCATE

Applicant

Ray 15/1/18

Suchismita Chatterjee
Advocate
Parasuram Kewar Singh Advocate
Respondent

Parasuram
15/1/18

ORDER

Ld. Counsel for the petitioner and the respondents is present.

List it on 15/02/2018 along with C.P.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)